

**COURT-I**

**Before the Appellate Tribunal for Electricity  
(Appellate Jurisdiction)**

**Appeal No. 102 of 2014**

**Dated : 9<sup>th</sup> May, 2014**

**Present: Hon'ble Mr. Justice M. Karpaga Vinayagam, Chairperson  
Hon'ble Mr. Rakesh Nath, Technical Member**

**Tamil Nadu Generation and Distribution  
Corporation Ltd.**

**... Appellant(s)**

**Versus**

**Central Electricity Regulatory  
Commission & Ors.**

**.... Respondent(s)**

**Counsel for the Appellant(s) :**

**Mr. C.K. Rai for  
Mr. S. Vallinayagam**

**Counsel for the Respondent(s) :**

**Mr. Hemant Singh for R.10  
Mr. M.G. Ramachandran  
Ms. Anushree Bardhan**

**ORDER**

The learned counsel for the Respondent is filing the Written Submissions.

Post the matter on **07.07.2014.**

**(Rakesh Nath)  
Technical Member**

**(Justice M. Karpaga Vinayagam)  
Chairperson**

ts/js